

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA)/ No.12/ BB/17	-	For Order	230/ 232	Ruukki Metals Trading & Marketing India(P) Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
28.	ADITI 9742731248 CHAMBERS OF MANEESHA KONGU	RUUKKI METALS Trading and Marketing India (P) Ltd	<i>Aditi</i>

Heard the counsel for petitioner. She has filed synopsis.

Orders reserved.


MEMBER (J)


MEMBER (T)